

## Private Members'

Bills and  
Resolution

Transport have confirmed that they have ordered a formal enquiry and that they have sent already a senior engineer and a ship surveyor to Bahrein. The total passengers on board is now reported to be 560 traders, hawkers, agents, staff etc. 60, crew 132 survivors 555 out of which 108 being crew and the missing so far are 197.

**Shri Radha Raman:** It is reported that after the ship caught fire the life boats that were there were not functioning and because they were not able to function the loss has been heavier.

**Shri Raj Bahadur:** As I have already stated here no life boat got clear of the blazing ship. That is what the hon. Member also has said. That is true, so far as our information goes.

12.07 hrs.

## PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE ESSENTIAL  
COMMODITIES ACT

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** Sir, I beg to lay on the Table a copy of Notification No. G.S.R. 464 dated the 1st April, 1961, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-2826/61].

COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND RESO-  
LUTIONS

## EIGHTY-SECOND REPORT

**Sardar Hukam Singh (Bhatinda):** Sir, I beg to present the Eighty-second Report of the Committee on Private Members' Bills and Resolutions.

## ESTIMATES COMMITTEE

HUNDRED AND TWENTY-SEVENTH AND  
HUNDRED AND THIRTY-FIRST REPORTS

**Shri Dasappa (Bangalore):** Sir, I beg to present the following Reports of the Estimates Committee:—

- (i) Hundred and twenty-seventh Report on the Ministry of Food and Agriculture (Department of Food) (a) Directorate of Sugar and Vanaspati, and (b) National Sugar Institute, Kanpur.
- (ii) Hundred and thirty-first Report on the Ministry of Food and Agriculture (Department of Agriculture)—Central Mechanised Farm, Suratgarh.

12.08 hrs.

DEMANDS FOR GRANTS\*—contd.  
MINISTRY OF DEFENCE—contd.

**Mr. Speaker:** The House will now proceed with further discussion and voting on the Demands for Grants under the control of the Ministry of Defence. Shri D. C. Sharma may continue his speech.

**Shri M. R. Masani (Ranchi-East):** Mr. Speaker, Sir, I rise to a point of order.

**Mr. Speaker:** Let Shri Sharma finish his speech. He is in possession of the House.

**Shri M. R. Masani:** This concerns something which happened yesterday and on which I seek your ruling.

**Mr. Speaker:** I got the hon. Member's letter. But Shri D. C. Sharma is in possession of the House. Let him conclude. After that I will see.

**An Hon. Member:** How much time is left, Sir?

**Mr. Speaker:** Eight hours had been fixed for this.

**An Hon. Member:** Only four hours are left.

\*Moved with the recommendation of the President.